### GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

### LOK SABHA STARRED QUESTION NO. 344 TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2023

#### MEASURES TO IMPROVE AYUSH INFRASTRUCTURE

### †\*344. SHRI RAJAN VICHARE: SHRI ARUN SAO:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has taken or proposes to take any measures to improve the infrastructure of AYUSH services and accessibility thereof in various States;
- (b) if so, the details thereof and if not, the reasons therefor, State/UT-wise including Maharashtra, Chhattisgarh, Uttar Pradesh and Karnataka;
- (c) the steps taken under the National AYUSH Mission (NAM) to promote the development of AYUSH system and medicines during the last three years, State/UT-wise; and
- (d) the details of funds sanctioned, allocated and utilized under NAM during the last three years, State/ UT-wise?

# ANSWER THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH)

### (SHRI SARBANANDA SONOWAL)

(a) to (d) A Statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 344\* FOR 24<sup>TH</sup> MARCH, 2023

- (a) to (d) Public Health being a State subject, the primary responsibility to improve the infrastructure and increase access to AYUSH services in various States including Maharashtra, Chhattisgarh, Uttar Pradesh and Karnataka lies with the respective State Government. However, the Government of India has launched the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) implementing through States/UTs including Maharashtra, Chhattisgarh, Uttar Pradesh and Karnataka for the overall development of AYUSH systems also, including infrastructural development and access to AYUSH Services. National AYUSH Mission inter-alia makes provisions for the following to promote the development of AYUSH systems and medicines in the country including Maharashtra, Chhattisgarh, Uttar Pradesh and Karnataka:-
- (i) AYUSH Health & Wellness Centres (AHWCs)
- (ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government AYUSH Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- (v) Setting up of up to 50/30/10 bedded integrated AYUSH Hospitals
- (vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- (vii) AYUSH Public Health Programmes
- (viii) Infrastructural development of AYUSH Under-Graduate Institutions and AYUSH Post-Graduate Institutions
- (ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in the Government Sector.

Under NAM, the status of funds sanctioned/released as central share to various States / UTs during the last three years and expenditure reported by them is furnished at **Annexure**.

Annexure

## Status of fund released as Central Share & expenditure reported by State / UT Governments under National AYUSH Mission (NAM) during the last three years from 2019-20 to 2021-22

(Rs. in Lakhs)

	Name of States/UTs	2019-20		2020-21		2021-22	
Sl. No.		Central Share released	Expenditure reported by State / UT	Central Share released	Expenditure reported by State / UT	Central Share released	Expenditure reported by State / UT
1	Andaman & Nicobar Islands	365.418	365.418	251.808	245.2765	296.0605	291.0605
2	Andhra Pradesh	1900.594	23.517	385.402	7.961	0	0
3	Arunachal Pradesh	383.330	368.715	678.090	419.503	180.8500	0
4	Assam	1601.322	960.189	347.150	228.62	639.5200	366.02
5	Bihar	2661.298	85.874	516.535	32.36	1686.0770	0
6	Chandigarh	0.000	0	195.808	70.39	94.8640	0
7	Chhattisgarh	0	0	2691.066	1101.53	841.3090	231.79
8	Dadra & Nagar Haveli and Daman & Diu	63.854	33.455	0	0	0	0
9	Delhi	0	0	0	0	0	0
10	Goa	118.651	110.136	65.988	38.277	218.9880	0
11	Gujarat	2229.691	1,779.160	244.011	189.0900	466.9260	111.3600
12	Haryana	2299.475	2291.41	3034.422	2976.972	647.7020	552.634
13	Himachal Pradesh	2045.892	1548.203	494.940	400.223	1261.800	531
14	Jammu & Kashmir	1848.539	1747.227	2285.751	2143.1998	1313.105	1143.3548
15	Jharkhand	1522.312	1390.913	0.000	0	1309.765	1059.758
16	Karnataka	1791.709	1639.941	2184.371	1894.431	1821.460	1283.262
17	Kerala	1540.535	1451.5777	2337.588	2246.445	1153.388	1153.388
18	Ladakh	0	0	0	0	187.4500	25.12
19	Lakshadweep	426.878	415.086	19.605	18.009	64.2570	45.216
20	Madhya Pradesh	4012.347	3745.04	5608.633	5142.49	3123.1980	2575.189
21	Maharashtra	4308.643	2429.468	0	0	0	0
22	Manipur	907.075	645.165	571.720	274.706	170.0400	48.826
23	Mizoram	199.51	199.51	657.730	606.171	259.0800	227.67
24	Meghalaya	348.21	312.942	247.970	79.194	609.7800	333.341
25	Nagaland	950.58	950.58	1254.890	811.3975	232.2700	151.746
26	Odisha	726.096	352.8	716.640	468.85	1075.380	476.88
27	Puducherry	238.416	212.067	47.667	46.613	200.2730	188.96
28	Punjab	1155.493	14.103	89.770	0	527.2800	0
29	Rajasthan	1987.595	1228.62	2276.400	1246.388	3189.0000	45.504
30	Sikkim	330.593	330.593	350.440	350.44	99.3000	99.3
31	Tamil Nadu	1993.913	1993.913	616.580	484.211	2348.2680	1822.242
32	Telangana	934.178	687.121	0.000	0	3132.2520	2530.512
33	Tripura	0	0	270.080	133.74	138.7100	138.71
34	Uttar Pradesh	7923.69	7688.082	10373.858	9649.9671	13809.7240	11764.91
35	Uttarakhand	825.34	721.827	656.458	508.66	2622.5040	1417.99

36	West Bengal	1849.740	1236.832	247.346	56.294	2118.0450	1855.057
	Total	49490.917	36959.485	39718.716	31871.409	45838.626	30470.802